

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 136/2016
RT CP (CAA) No.190/Chd/Hry/2017**

In the matter of scheme of amalgamation between:

Biomet Orthopaedic India Pvt. Ltd. ...Petitioner No.1/Transferor Company.
And

M/s Zimmer India Pvt. Ltd. ...Petitioner No.2/Transferor Company.

Present: Mr.Atul Nanda, Senior Advocate with Mr.Sahil Sharma, Mr.Pranav Vyas,
Advocates for the petitioner-companies.
Ms.Amarpreet Kaur, STA for Official Liquidator and the Regional Director,
Northern Region, New Delhi.

Ms.Amarpreet Kaur, STA, representing the Official Liquidator and the
Regional Director, Northern Region seeks time to file response to the clarifications
filed by the petitioner companies on the observations of the Official Liquidator.

List the matter on 08.05.2018. The response be filed at least 2 days
before the date fixed with copy advance to the counsel opposite.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial

Sd/-

(Pradeep R.Sethi)
Member (Technical)

April 17, 2018
subbu